

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2925  
ANSWERED ON:18.08.2004  
AVAILING FACILITIES OF CGHS DISPENSARY  
Abdullakutty Shri A.P.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether a CGHS dispensary has been functioning in CBI Colony of the Central Government Housing Complex, Vasant Vihar, New Delhi;
- (b) if so, whether all Government Employees including Lok Sabha & Rajya Sabha employees of the said complex are eligible to avail the benefits of the said dispensary; and
- (c) if not, the reasons therefor and the steps taken/proposed to be taken to ensure all Government employees avail the facilities of the said dispensary?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a): No, Sir. Only an extension centre of CGHS dispensary Number-50 (R.K.Puram III) has been opened in CBI Colony, Vasant Vihar, to provide CGHS facilities exclusively for the beneficiaries of CBI colony as most of the Govt. servants residing in the colony are required to be on tour for long spells and their family members were facing difficulty in getting medical facilities.
- (b): No, Sir.
- (c): At present there is no Govt. sanction for opening a full-fledged CGHS dispensary at Vasant Vihar and the present facility to the beneficiaries of CBI Colony is through an extension centre only which has been made operational with a limited number of staff withdrawn from CGHS dispensary No.50 (R.K. Puram III). Therefore, the CGHS beneficiaries residing in nearby colonies cannot be extended medical facilities through the extension centre of CGHS at CBI colony, Vasant Vihar.